## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

### RAJYA SABHA UNSTARRED QUESTION NO. 293 ANSWERED ON 03.02.2023

#### **ROBBERY AND LOOTING IN TRAINS**

#### 293 SHRI SANJAY RAUT:

Will the Minister of Railways be pleased to state:

- (a) whether several incidents of passengers being robbed and looted in running trains have been reported;
- (b) if so, the number of incidents of looting and robbery reported in the last three years and the current year;
- (c) the reasons for Railway Protection Force (RPF) failing to control/check such incidents;
- (d) whether RPF is better equipped to tackle the case of robbery and looting in the trains, if so, the details thereof, if not, the corrective step taken; and;
- (e) the other steps taken by Railways to provide foolproof security to train passengers?

#### ANSWER

#### MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

#### (SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

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# **STATEMENT** REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 293 BY SHRI SANJAY RAUT ANSWERED IN RAJYA SABHA ON 03.02.2023 REGARDING ROBBERY AND LOOTING IN TRAINS

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/local Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/local Police to provide better protection and security of passenger area and passengers and for matters connected therewith. Cases of Indian Penal Code (IPC) crimes in Railways are registered and investigated by the concerned Government Railway Police. Based on the data provided by GRP stations, the number of cases of Robbery and Dacoity during the years i.e. 2020, 2021, 2022 and the current year 2023 (upto 22 January) reported in trains over Indian Railways are as under-

Year	Number of Cases registered	
	Robbery	Dacoity
2020	373	8
2021	571	16
2022	699	14
2023 (upto 22		
January)	22	0

Further, the following steps are being taken by the Railways in coordination with Government Railway Police to ensure safety and security of passengers in trains and railway premises:-

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
- 2. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No. 112).
- Railways are in regular touch with passengers through various social media platforms viz. Twitter, Facebook, Koo etc. to enhance security of passengers and to address their security concerns.
- 4. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.

- Surveillance is kept through CCTV cameras provided in 6646 coaches in trains and 864 Railway stations for enhanced security of passengers.
- 6. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.
- State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.

Further, close liaison is made by Railways with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.

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